

**CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH**  
**C.C.P. 66/05 in**  
**O.A. No. 496/01**

**Lucknow this the 16<sup>th</sup> day of Nov. 05.**

**HON. SHRI JUSTICE R.K. BATTa, V.C.**  
**HON. SHRI S.P. ARYA, MEMBER(A)**

Krishna Lal Mukheja, Adult, son of Late Sri Jawala Das Mukheja, r/o 565/64,  
Pooran Nagar, Alambagh, Lucknow.

Applicant

By Advocate Shri V.K. Srivastava

Vs.

Sri J.P. Batra, Chairman, Railway Board, Rail Bhawan, New Delhi.

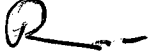
By Advocate Sri Praveen Kumar for Shri Anil Srivastava.

**Order (oral)**

**By Hon. Shri Justice R.K. Butta, V.C.**

Learned counsel for respondents files compliance report as also speaking  
order passed by the competent authority. In this view of the matter, as the  
compliance has been made, Contempt proceedings are accordingly  
closed. Notices are discharged.

  
**(S.P. ARYA)**  
**A.M.**  
**s.d.**

  
**(R.K. Batta)**  
**V.C.**

OR  
Copy of order  
for  
17/11/05  
18/11/05